NATIONAL PLYWOOD INDUSTRIES LIMITED

List of Creditors under clause (ca) of regulation 13(2) of IBBI (Insolvency Resolution Process for Corporate Persons) Regulations ,2016.

Category: List of other creditors (Other than financial creditors and operational creditors); Date of Commencement of CIRP: August 26, 2019; List of Creditors as on December 03, 2024

(Amount in₹)

| S.No | Name of creditor | Identificati on No. | Details of claim received | | Details of claim admitted | | | | | Amount of | Amount of any | Amount of | | | l | |
|------|------------------|------------------------|---------------------------|-------------------|---------------------------|---------------------|--|-----------------------------|------------------------|-----------|--------------------------------------|-----------|---------------------------------------|---|---|--|
| | | | Date of receipt | Amount claimed | Amount of claim admitted | Nature of claim | Amount covered by security interest | Amount covered by guarantee | Whether related party? | | mutual dues, that may be set- off | claim not | Amount of claim under verification | Remarks, if any | | |
| 1 | Indian Bank | AAACI160 7G | 4/21/2022 | 39191699.00 | ₹ 39,191,699.00 | Secured Creditor | 188,700,000 | 80,900,000.00 | No | 0 | 0% | - | - | Security Interest and PG taken as per claim form except stock and book debt | | |